

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

Copy of order dated 27.07.2001 passed in MA ---/2001
in O.A. No. 399/99 (Def.No. 238/2001)

BAJRANG SINGH VS. U.O.I. & ORS.

Date of order :

27.07.2001



Mr. Y.K. Sharma, Counsel for the applicant.

The Original Application of the applicant has been disposed of, therefore, this M.A. does not survive and stands disposed of.

Sd/-

(A.P. NAGRATH)
ADM. MEMBER.

Sd/-

(B.S. RAIKOTE)
VICE CHAIRMAN.

प्रमाणित सही प्रतिलिपि

(Signature)

अनुभाग अधिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर